

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/532/ (IB)/2017
NAME OF THE PETITIONER(S) : SIMPLEX INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. Vidya
For M/s. King & Parkridge.
THIRY ANANTHA
K. ANANTHA

Counsel for
Respondent

Counsel for
Petitioner

A. Vidya.

ORDER

Counsel representing both the parties are present. Counsel for petitioner reported ready for making submissions. Counsel for respondent prayed time for making submissions and also stated that there is a chance of settlement between the parties. Time extended at request. Put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)